

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 02nd February, 2024

No.HC.VII-05/2023/883/A. Shri Iftiqur Rahman Laskar, Stenographer, Grade-II, Office of the District & Sessions Judge, Cachar, Silchar, is transferred against the vacant post of Stenographer, Grade-II, Office of the Chief Judicial Magistrate, Cachar.

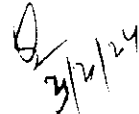
By Order,
Sd/-Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2023/884 - 893/A.

Dated 02.02.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Cachar, Silchar. He is requested to release Shri Iftiqur Rahman Laskar, Stenographer Grade-II, in order to enable him to join at his new place of posting immediately.
5. The Chief Judicial Magistrate, Cachar, for information and necessary action.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. Shri Iftiqur Rahman Laskar, Stenographer Grade-II, Office of the District & Sessions Judge, Cachar, Silchar, for information.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI